

(6)

OA 1162/05

26-2-06

Hon Cnr S.K. Dhal, JM

Even on revised call. Sri R. Barnana
for the respondents.

On previous date i.e. on 9.1.07 order
was passed that if no steps is taken is
taken by the applicant appropriate order will be
passed. No steps is taken, so the OA is
dismissed in default.

Sr
JM

me